

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. NO. 4/2016 IN CIVIL APPEAL NO(S). 11501/2016

M/S SAHARA INDIA COMMERL.CORP.LTD.& ORS

APPELLANT(S)

VERSUS

STATE OF U.P.& ORS.

RESPONDENT(S)

(FOR DIRECTIONS AND OFFICE REPORT)

Date : 16/01/2017 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Appellant(s)

Mr. Huzefa Ahmadi, Sr. Adv.
Mr. Aarohi Bhalla, Adv.
Mr. Keshav Mohan, Adv.
Mr. Vijay Kumar, Adv.
Mr. Rahul, Adv.
Mr. Ram S., Adv.
Ms. Sujata Kurdukar, Adv.

For Respondent(s)

Ms. Reena Singh, AAG
Mr. Devesh Kumar, Adv.Mr. P.N. Misra, Sr. Adv.
Ms. Archana Singh, Adv.
Mr. Abhishth Kumar, Adv.

Mr. Gunnam Venkateswara Rao, Adv.

UPON hearing the counsel the Court made the following
O R D E RLearned counsel for the applicant prays for liberty
to withdraw the present I.A. Liberty as prayed is granted.
I.A. NO.4 of 2016 is accordingly closed on withdrawal.[VINOD LAKHINA]
COURT MASTER[ASHA SONI]
COURT MASTER

[SIGNED ORDER IS PLACED ON THE FILE]

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

I.A. NO. 4/2016

IN

CIVIL APPEAL NO(S). 11501/2016

M/S SAHARA INDIA COMMERL.CORP.LTD.

& ORS.

...APPELLANTS

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STATE OF U.P.& ORS.

...RESPONDENTS

ORDER

Learned counsel for the applicant prays for liberty to withdraw the present I.A. Liberty as prayed is granted. I.A. NO.4 of 2016 is accordingly closed on withdrawal.

.....,J.
(RANJAN GOGOI)

.....,J.
(ASHOK BHUSHAN)

NEW DELHI
JANUARY 16, 2017